

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1194 of 2019

IN THE MATTER OF:

Tarun International Ltd.

...Appellant

Versus

Vikram Bajaj

(RP for Anil Special Steel Industries Ltd.) & Ors.

...Respondents

Present:

For Appellant: Mr. Jagdev Singh, Mr. Praveen Kr. Sharma, Mr. Rajeev Sharma, Mr. Shantanu Sharma, Ms. Vidushi Sharma and Mr. Sachin Saini, Advocates

For Respondent: Mr. Abhishek Anand, Ms. Honey Satpal and Mr. Viren Sharma, Advocates for R.P.

Mr. Brijesh Kumar Tanber and Mr. Gagandeep Singh, Advocates for R-3

Mr. Ankit Singal and Mr. Shivam Goel, Advocates for R-4

O R D E R

18.02.2020 Due to paucity of time, the matter could not be taken up.

Post the Appeal 'For Hearing' on **13th March, 2020** Within first five cases.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)